The Government has enacted the Unorganized Workers' Social Security Act, 2008. Mahatma Phule National Social Security (MPNSS) Card for Unorganised Workers provides for card to workers carrying a unique identification number and shall be portable. Government has recently introduced system for registration of unorganized workers and issue of card to them.

[RAJYA SABHA]

Recently, Government of India has launched the three schemes as a social security coverage to workers including unorganized workers: (1) Atal Pension Yojana (APY), (2) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and (3) Pradhan Mantri Suraksha Bima Yojana (PMSBY).

As Part of the Pandit Deen Dayal Upadhyay Shramev Jayate Karyakram, the Government has launched Portability through Universal Account Number Employees Provident Fund.

The Ministry reviews labour laws from time to time and carries out amendments in order to bring them in tune with emerging need. All the Changes are made after tripartite consultations amongst Government, Employers' and Employees' Organizations.

## Statement Details of Strike on 2.09.2015

Sl. No.	Sl. No. Date of No. of workers dispute involved		Man days lost	Wages lost (₹)	Production loss (₹)
1.	9.2.2015	156289	156289	114444953	3917750

Note: 1. Above information related to Chhattisgarh, Maharashtra, Rajasthan and Uttarakhand. Information in respect of remaining States/UTs may be treated as Nil or Not Reported.

P=Provisional and based on the returns/clarification received in the Bureau till 23.11.2015

Source: Industrial Disputes is based on returns received every month from the Labour Departments of the States and Regional Labour Commissioner (Central).

## Increase in number of working boys vis-à-vis girls

- 410. SHRI T. K. RANGARAJAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that in urban areas the number of working girls rose by 240 per cent during 2001-2011 census;
- (b) whether it is also a fact that during the same period the number of working boys in urban areas rose by 154 per cent; and
  - (c) if so, the response of Government thereon?

<sup>2.</sup> Figures shown above relates to Central Sphere Only.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) As per Census Reports of 2001 and 2011, number of working women in urban areas of the country has increased from 1.61 crore in 2001 to 2.80 crore in 2011, registering decadal change of about 74% and number of working men increased from 7.62 crore to 10.51 crore, showing decadal change of about 38% during the same period. Broad age group-wise details are given in Statement (See below).

(c) Government has taken several measures for safeguarding, protecting and promoting the interest of workers through legal provisions under various labour laws such as The Industrial Disputes Act, 1947, The Factories Act, 1948, The Contract Labour (Regulation and Abolition) Act, 1970, The Inter Sate Migrant Workmen (Regulation of Employment and Condition of Service) Act, 1979, The Maternity Benefit Act, 1961 and Equal Remuneration Act, 1976 etc.

Statement

Number of working women and men (main + marginal workers) in urban areas and their decadal change according to broad age group as per census 2001 and 2011 in the country

Age group	Working women in urban areas (in crore)			Working men in urban areas (in crore)		
	Census	Census	Decadal	Census	Census	Decadal
	2001	2011	change (%)	2001	2011	change (%)
5-14	0.04	0.08	7.95	0.09	0.12	4.09
15-24	0.28	0.45	6.33	1.30	1.56	2.00
15-29	0.49	0.84	7.00	2.40	3,06	2.77
15-59	1.47	2.54	7.23	7.10	9.65	3.60
All ages	1.61	2.80	7.42	7.62	10.51	3.80

## Labour reforms

- 411. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that Government is contemplating on bringing labour reforms in the country, if so, the details thereof; and
- (b) whether the trade unions have made any suggestion in regard to proposed labour reforms, if so, the details thereof?